

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2014

Dated : 31st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Jindal Power Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Matrugupta Misrha

Counsel for the Respondents (s)

:

Ms. S. Vallinayagam for R-2

Mr. S.B. Upadhyay

Ms. Anisha Upadhyay

Mr. Kaustav Pathak a/w

Ms. Jyoti Prasad

Mr. Abiha Zaidi (Rep.) for R-3 to R-4

ORDER

Mr. S.B. Upadhyay, the learned Senior Counsel appearing for Respondent Nos.3 and 4 has already filed the reply.

Mr. Vallinayagam, the learned counsel appearing for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.08.2014 after serving copy on the other side.

Post the matter on **04.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

ts/js

(Justice M. Karpaga Vinayagam)
Chairperson